Providing train level platforms

†2378. SHRI UPENDRA KUSHWAHA: Will the Minister of RAILWAYS be pleased to state the number of railway platforms under East Central Railway which are upto train level and by when train level platforms would be provided on those railway stations which are devoid of such platforms, for facilitating the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): 102 nos. of High level platforms have been provided at 'A1', 'A' and 'C' category stations, as per norms on East Central Railway. Improvement/augmentation to existing facilities including raising of height of platforms from Rail Level and Medium Level to High Level at railway stations is a continuous process and works in this regard are undertaken as and when warranted by growth in passenger traffic subject to availability of funds.

Demand for domestically manufactured electronic goods

2379. DR. PRABHAKAR KORE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the demand for domestically manufactured electronic goods is on the rise;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the said demand is not being met due to inadequate production;
 - (d) if so, the steps being taken by Government to solve this problem; and
 - (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a), (b) and (c) The demand for electronic goods in the country was estimated to be USD 82 billion in 2011-12 and is projected to reach USD 400 billion by 2020. However, the domestic production of electronic goods in the country was of the order of USD 29 billion in 2011-12.

[†]Original notice of the question was received in Hindi.

(d) and (e) The steps taken by the Government to promote electronic hardware manufacturing in the country are details are given in Statement.

Statement

Steps taken by the Government to promote Electronic Hardware Manufacturing in the Country

- 1. Approvals for all foreign direct investment upto 100% in the electronic hardware manufacturing sector are under the automatic route.
- 2. The National Policy on Electronics 2012 has been notified with a vision to create a globally competitive ESDM industry to meet the country's needs and serve the international market.
- Policy to provide preference to domestically manufactured electronic 3. products in procurement due to security considerations and in Government procurement has been notified.
- 4. Electronics Manufacturing Clusters Scheme to provide world-class infrastructure for attracting investments in the ESDM Sector has been notified by the Government.
- A Modified Special Incentive Package Scheme to offset disability and attract 5. investments in Electronics Systems Design and Manufacturing (ESDM) Industries has been notified.
- Scheme for mandatory registration of identified Electronic Products for 6. meeting specified safety standards has been notified.
- 7. The indirect tax structure has been rationalized to the extent feasible given that 217 tariff lines covered under the Information Technology Agreement (ITA-1) of WTO are exempted from basic customs duty.
- 8. Government has constituted an Empowered Committee (EC) for identifying technology and investors for setting up Semiconductor Fabrication facilities in the country.
- 9. Under the Electronics Hardware Technology Park (EHTP) Scheme, approved units are allowed duty free import of goods required by them for carrying

on export activities, CST reimbursement and excise duty exemption on procurement of indigenously available goods, as per the Foreign Trade Policy.

- 10. Under the Focus Product Scheme of the Foreign Trade Policy, exports of listed electronic products are entitled to duty credit scrip equivalent to 2% / 5% of FOB value of exports.
- 11. For the promotion of Research and Development (R&D), a weighted deduction of 200% of expenditure incurred on in-house R&D in case of a company engaged in the business of electronic equipment, computers and telecommunication equipment is available under the Income Tax Act.
- 12. The Department of Electronics and Information Technology (DeitY) provides funding under several schemes for promotion of R&D, including support for International Patents in Electronics and IT (SIP-EIT); Multiplier Grants Scheme and Scheme for Technology Incubation and Development of Entrepreneurs (TIDE) in the area of Electronics, ICT and Management.

Uninterrupted and trouble free services by telecom service providers

2380. SHRI ISHWAR SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether most of the telecom service providers have failed to provide uninterrupted and trouble free services to its subscribers;
 - (b) if so, the facts and details thereof;
- (c) whether Government owned BSNL/MTNL also are not providing services to mobile subscribers as per their satisfaction norms; and
 - (d) if so, the corrective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (d) As per Telecom Regulatory Authority of India (TRAI) Act 1997, TRAI ,monitor quality of service